

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF VISA PHARMACEUTICALS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Visa Pharmaceuticals Private Ltd.
2.	Date of incorporation of corporate debtor	13/04/2010
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata Under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24232WB2010PTC145229
5.	Address of the registered office and principal office (if any) of corporate debtor	71, Canning Street, 4th Floor A-402/8, Bagree Market Kolkata-700001, West Bengal, India
6.	Date of closure of Insolvency Resolution Process	18/01/2021
7.	Liquidation commencement date of corporate debtor	18/01/2021 (Order downloaded on 25 th January, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Chandra Kumar Jain IBBI/IPA-001/IP-P00214/2017-18/10414
9.	Address and e-mail of the liquidator, as registered with the Board	Poddar Court, Gate No. 1, Room No. 816 8 th Floor, 18 Rabindra Sarani, Kolkata - 700001, West Bengal ckcacs@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Poddar Court, Gate No. 1, Room No. 816 8 th Floor, 18 Rabindra Sarani, Kolkata - 700001, West Bengal liquidation.vppl@gmail.com
11.	Last date for submission of claims	17/02/2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Visa Pharmaceuticals Private Limited** on **17/02/2021**.

The stakeholders of **Visa Pharmaceuticals Private Limited** are hereby called upon to submit their claims with proof on or before 17th February 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Chandra Kumar Jain
IBBI/IPA-001/IP-P00214/2017-18/10414
Liquidator of Visa Pharmaceuticals Pvt. Ltd.

Date : 27/01/2021
Place : Kolkata